

(3)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : :

PETITION NUMBER : TCP/136/2016

NAME OF THE PETITIONER(S) : Serum Institute of India Limited & 5 Others

NAME OF THE RESPONDENT(S) : M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others

UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Sridhar Bharath
For Mrs. Chitra Narayanan

COUNSEL FOR PETITIONERS

S. Bharath

2) Abhinav Parthasarathy
For TK Bhaskar

Counsel for
Respondents 1 to 7

B. Abhinav

3. R. R. Radheep
for S. Sethuraman

Counsel for R28 (SBI)

R. Radheep

4) Ravi Krishnamoorthy
For J&M / PRESTIMULAN

COUNSEL FOR R9

R. Krishnamoorthy

ORDER

Counsel for petitioner present. Counsels representing R1 to R7, R9 and R28 are present. Counsel for petitioner submitted that they are intending to file a memo to withdraw the petition and prayed for time in this regard. Time is enlarged at request. Put up on 24.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)